

HIGH COURT OF CHHATTISGARH, BILASPUR
Endorsement

No. 845/Confdl. /2022
II-15-2/2005 (Pt. III)

Bilaspur, dated 22/04/2022

Copy of Order Nos. F.No. 4279/1181/XXI-B/C.G./2022 dated 22.04.2022 and F.No. 4289/1181/XXI-B/C.G./2022 dated 22.04.2022 issued by the Principal Secretary, Government of Chhattisgarh, Law and Legislative Affairs Department, Mantralaya, Raipur forwarded to:-

1. Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
5. Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
6. Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
10. Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
11. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
14. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
15. All Registrars, High Court of Chhattisgarh, Bilaspur for information.

Contd....2/-

(2)

16. Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

17.

- i. Shri Ramashankar Prasad, District & Sessions Judge, Raigarh
- ii. Smt. Suman Ekka, District & Sessions Judge, Bastar (Jagdalpur)
- iii. Shri Chandra Kumar Ajgalley, President, District Consumer Disputes Redressal Forum, Korba
- iv. Shri Mansoor Ahmed, Special Judge under S.C. & S.T. (P.A.) Act, Rajnandgaon
- v. Shri Gokaran Singh Kunjam, Judge, Family Court, Jashpur
- vi. Smt. Dhaneshwari Sidar, Principal Judge, Family Court, Bilaspur
- vii. Smt. Vinita Warner, Judge, Family Court, Manendragarh

for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 07.05.2022 and send his/her handing and taking over charge reports. He/ She is further directed that if he/she is in occupation of Governemnt accommodation, he/she should vacate the same on or before 07.05.2022 under intimation to this Regsitry.

- viii. Shri Vivek Kumar Tiwari (Sr.), III Additional District & Sessions Judge, Raigarh

for information and compliance. He is directed to take charge at his new place of posting on or before 07.05.2022 and send his handing and taking over charge reports through the concerned District Judge.

18. District & Sessions Judge, Raigarh for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he should vacate the same on or before 07.05.2022 under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.

19. District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Korba/ Koriya (Baikunthpur)/ Kondagaon/ Mahasamund/ Mungeli/ Raipur/ Rajnandgaon/ Surajpur/ Surguja at Ambikapur /Uttar Bastar (Kanker) for information.

(3)

20. All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
21. Additional Registrar (Judicial/D.E./Admn./Works/Vigilance), High Court of Chhattisgarh, Bilaspur for information.
22. I/c. Registrar (Computerization)-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
23. Officer on Special Duty, High Court of Chhattisgarh, Bilaspur for information.
24. Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
25. Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
26. Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
27. Deputy Registrar (Confidential/ Checker/Civil/Central Filing/D.E./D.E.(Appeal), High Court of Chhattisgarh, Bilaspur for information.
28. Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
29. In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
30. Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
31. Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

Sanjay 22.04.22
(SANJAY KUMAR JAISWAL)
REGISTRAR GENERAL

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAVA RAIPUR (C.G.)

ORDER

Nava Raipur, dated .04.2022

F. No. ⁴²⁷⁹/1181/XXI-B/C.G./2022. In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984), the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 836/Confidl./2022/ II-2-30/2001/ II-15-02/2005 (pt.III)/ II-15-30/2002/II-2-2/2007/II-2-17/2001(pt.-IV) Bilaspur, dated 20th April, 2022, by withdrawing the services of the following members of Higher Judicial Service specified in column (2) of the Schedule below, appoints them as Judge, Family Court, as mentioned in column (3) of the Schedule, from the date they assume charge of office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1	Shri Ramashankar Prasad, District and Sessions Judge, Raigarh	Principal Judge, Family Court, Bilaspur
2	Smt. Suman Ekka, District and Sessions Judge, Bastar (Jagdalpur)	Judge, Family Court, Baloda-Bazar
3	Shri Chandra Kumar Ajgalley, President, District Consumer Disputes Redressal Forum, Korba	Judge, Family Court, Surajpur
4	Shri Mansoor Ahmed, Special Judge under S.C. & S.T. (P.A) Act, Rajnandgaon	Judge, Family Court, Manendragarh
5	Shri Vivek Kumar Tiwari (Sr.) III Additional District and Sessions Judge, Raigarh	Judge, Family Court, Janjgir-Champa

आदेश

नवा रायपुर, दिनांक .04.2022

क. ⁴²⁷⁹/1181/21-ब/छ.ग./2022, कुटुंब न्यायालय अधिनियम, 1984 (कमांक 66 सन् 1984) की धारा-4 की उप-धारा (1) के द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य शासन, एतद्द्वारा, माननीय छ.ग. उच्च न्यायालय, विलासपुर की सहमति से एवं ज्ञापन कमांक 836/Confidl./2022/ II-2-30/2001/ II-15-02/2005 (pt.III)/ II-15-30/2002/II-2-2/2007/II-2-17/2001(pt.-IV) विलासपुर, दिनांक 20.04.2022 के अनुपालन में नीचे दी गई अनुसूची की कण्डिका (2) में उल्लेखित, निम्नलिखित उच्चतर न्यायिक सेवा के सदस्यों की सेवाएं वापस लेते हुए उनको अनुसूची के कण्डिका (3) में दर्शित अनुसार न्यायाधीश, कुटुंब न्यायालय के पद पर उनके पदग्रहण करने के दिनांक से नियुक्त करता है, अर्थात्:-

स.क.	वर्तमान पदस्थापना के स्थान के साथ न्यायाधीश का नाम	न्यायालय का नाम
(1)	(2)	(3)
1	श्री रमाशंकर प्रसाद, जिला एवं सत्र न्यायाधीश, रायगढ़	प्रधान न्यायाधीश, कुटुंब न्यायालय, विलासपुर,
2	श्रीमती सुमन एक्का, जिला एवं सत्र न्यायाधीश, बस्तर (जगदलपुर)	न्यायाधीश, कुटुंब न्यायालय, बलौदाबाजार
3	श्री चन्द्र कुमार अजगल्ले, अध्यक्ष, जिला उपभोक्ता विवाद प्रतियोगिता फोरम, कोरबा	न्यायाधीश, कुटुंब न्यायालय, सूरजपुर,

4	श्री मंसूर अहमद, विशेष न्यायाधीश अनुसूचित जाति एवं अनुसूचित जनजाति (अत्याचार निवारण) अधिनियम, राजनांदगांव	न्यायाधीश, कुटुम्ब न्यायालय, मनेन्द्रगढ़
5	श्री विवेक कुमार तिवारी (वरिष्ठ), तृतीय अतिरिक्त जिला एवं सत्र न्यायाधीश, रायगढ़	न्यायाधीश, कुटुम्ब न्यायालय, जांजगीर-चापा

By order and in the name of the
Governor of Chhattisgarh,
Sd/-
(Ram Kumar Tiwari)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt.No. ⁴²⁸⁰ /1181/XXI-B/C.G./2022

Nava Raipur, dated .04.2022

Copy forwarded to,-

22 APR 2022

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 836/Confdl./2022/ II-2-30/2001/ II-15-02/2005 (pt.III)/ II-15-30/2002/II-2-2/2007/II-2-17/2001(pt.-IV) Bilaspur, dated 20th April, 2022.
2. Accountant General, Chhattisgarh, Raipur,
3. District & Sessions Judge, Raigarh, Bastar (Jagdalpur), Rajnandgaon, Korba, Janjgir-Champa,
4. Shri Ramashankar Prasad, District and Sessions Judge, Raigarh,
5. Smt. Suman Ekka, District and Sessions Judge, Bastar (Jagdalpur),
6. Shri Chandra Kumar Ajgalley, President, District Consumer Disputes Redressal Forum, Korba,
7. Shri Mansoor Ahmed, Special Judge under S.C. & S.T. (P.A) Act, Rajnandgaon,
8. Shri Vivek Kumar Tiwari (Sr.) III Additional District and Sessions Judge, Raigarh.
9. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
10. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
11. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Nava Raipur, C.G. for publication in the forthcoming Gazettes (Extra Ordinary),

for information and necessary action.

Sd/-
(Anil Kumar Pandey)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA,
MAHANADI BHAWAN, ATAL NAGAR, NAWA RAIPUR (C.G.) 492002

//ORDER//

Nava Raipur, dated .04.2022

F. No. ⁴²⁸⁹/1181/XXI-B/C.G./2022, In exercise of the powers conferred by sub-section (1) of Section 4 of the Family Courts Act, 1984 (No. 66 of 1984) the State Government, hereby, with the concurrence of the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 836 / Confdl./2022/ II-2-30/2001/ II-15-02/2005 (pt.III)/ II-15-30/2002/II-2-2/2007/II-2-17/2001(pt.-IV) Bilaspur, dated 20th April, 2022, appoints the following members of Higher Judicial Service specified in column (2) of the Table below to the post as mentioned in column (3) of the Table, from the date they assume charge of the office, namely:-

S.No.	Name of Judicial Officer with present place of posting	Name of the Court
(1)	(2)	(3)
1	Shri Gokaran Singh Kunjam, Judge, Family Court, Jashpur	Judge, Family Court, Raigarh
2	Smt. Dhaneshwari Sidar, Principal Judge, Family Court, Bilaspur	Judge, Family Court, Ambikapur
3	Smt. Vinita Warner, Judge, Family Court, Manendragarh	Judge, Family Court, Rajnandgaon

आदेश

नवा रायपुर, दिनांक .04.2022

क. ⁴²⁸⁹/1181/XXI-B/C.G./2022, कुटुंब न्यायालय अधिनियम, 1984 (कमांक 66 सन् 1984) की धारा-4 की उप-धारा (1) के द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, राज्य शासन, एतद्वारा, माननीय छ.ग. उच्च न्यायालय, विलासपुर की सहमति से एवं ज्ञापन कमांक 836 / Confdl./2022/ II-2-30/2001/ II-15-02/2005 (pt.III)/ II-15-30/2002/II-2-2/2007/II-2-17/2001(pt.-IV) Bilaspur, dated 20th April, 2022, के अनुपालन में नीचे दी गई अनुसूची की कण्डिका (2) में उल्लेखित, निम्नलिखित उच्चतर न्यायिक सेवा के सदस्यों को अनुसूची के कण्डिका (3) में दर्शित अनुसार न्यायाधीश, कुटुंब न्यायालय के पद पर उनके पदग्रहण करने के दिनांक से नियुक्त करता है, अर्थात् :-

स.क.	वर्तमान पदस्थापना के स्थान के साथ न्यायाधीश का नाम	न्यायालय का नाम
(1)	(2)	(3)
1	श्री गोकरण सिंह कुंजाम, न्यायाधीश कुटुंब न्यायालय, जशपुर	न्यायाधीश, कुटुंब न्यायालय, रायगढ़
2	श्रीमती धनेश्वरी सिदार, प्रधान न्यायाधीश, कुटुंब न्यायालय, बिलासपुर	न्यायाधीश, कुटुंब न्यायालय, अम्बिकापुर

//2//

3	श्रीमती विनीता वॉरनर, न्यायाधीश, कुटुम्ब न्यायालय मनेन्द्रगढ़	न्यायाधीश, कुटुम्ब न्यायालय, राजनांदगांव
---	---	--

By order and in the name of the
Governor of Chhattisgarh,

(Ram Kumar Tiwari)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

F. No. 4990 /1181/XXI-B/C.G./2022.

Nava Raipur, dated .04.2022

Copy forwarded to,-

22 APR 2022

1. Registrar General, High Court of Chhattisgarh, Bilaspur, with reference to Memo No. 836/Confdl./2022/ II-2-30/2001/ II-15-02/2005 (pt.III)/ II-15-30/2002/II-2-2/2007/II-2-17/2001(pt.-IV) Bilaspur, dated 20th April, 2022,
2. Accountant General, Chhattisgarh, Raipur,
3. Private Secretary to Hon'ble Law Minister, Govt. of Chhattisgarh, Mantralaya, Nava Raipur for perusal,
4. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur for perusal,
5. Shri Gokaran Singh Kunjam, Judge, Family Court, Jashpur.
6. Smt. Dhaneshwari Sidar, Principal Judge, Family Court, Bilaspur,
7. Smt. Vinita Warner, Judge, Family Court, Manendragarh,
8. Deputy Director, Govt. Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, Nava Raipur. C.G. for publication in the forthcoming Gazettes (Extra Ordinary), for information and necessary action.

R 22-4-2022

(Anil Kumar Pandey)
Additional Secretary
Government of Chhattisgarh
Law and Legislative Affairs Department